

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/23(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

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| IN THE MATTER OF | TAPAS CHAKRABORTY VS OMNI AGENCY PRIVATE LIMITED |
| UNDER SECTION | SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) RULE 11 OF NCLT |

Appearances (via video conferencing/physically)

Ms. Manju Bhuteria, Adv. : For Petitioner
Ms. Urmila Chakraborty, Adv.
Ms. Madhuja Barman, Adv.

Ms. Sonam Agarwal, PCS : For Respondent No. 1,2 and 3
Mr. Ritoban Sarkar, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **26/8/2024**.

**Satyajit Roy
(Court Officer)**